51

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.73/BB/ 2017	-	For clarific- ation	230/ 232	Minera Steel & Power Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	_
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

Bhavana G. K 1845435654 For S. Sagar Assaiats.

Applicant

Blowana 67/8

ORDER

Matter is listed today for clarification. Counsel for Petitioner requested further time. List it on 03/01/2018.

Member (T)

Member (J)